

24

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 81/15	IA 16/17 in TP 82/16	For carrying out Amendment & filing Amended copy	397/ 398	Ramakrishna Meenaji Hadgal & Anr. Vs. Shree Ashraya Infra Co. Ltd. & 10 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) S. Jayalalashmi, Adv for Respondents -
For ICR & CO
8940597602
petitioner

2. C.B ROSHAN R
RAIKAR
9343345457

Practicing
Company Secretary

ORDER

Counsel for Petitioner is present. Counsel for Respondent 1 to 6 is also present. He has filed one memo and contended before the Tribunal, Petitioner has included a portion in the Amended petition, as directed by the Tribunal in its order dated 23/10/2017 in I.A 16/17. Counsel for Petitioner requested time. List it on 26/02/2018.

Member (T)

Member (J)